

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 130/04/2019 O.A./260/487/2015 PITABASH PRADHAN

-V/S-

D/O POST ITEM NO:16 FOR APPLICANTS(S) Adv. :None

FOR RESPONDENTS(S) Adv.:Mr. A.K. Mohapatra

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the applicant. Heard Mr. A.K. Mohapatra, Ld. Counsel for the respondents.</p> <p>The applicant was also not present on the previous date. Therefore, the copy of the order of the previous date was communicated to the applicant by the Registry. In spite of that the applicant is also absent today. It appears that the applicant is no longer interested to pursue this case. Hence, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <table border="1" data-bbox="509 1327 1383 1394"><tr><td data-bbox="509 1327 949 1394">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="949 1327 1383 1394">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>kb</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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